

ANNEXURE A1

DETAILS OF SECURITY INTEREST

The security interest that has been provided by the Corporate Debtor is as follows:

- a) All that piece and parcel below mentioned - dry land situated at Thimmaraja Puram Village, Tuticorin Taluk Situated with Sub-Registrar District of Palayankottai and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent (In Acres)
1.	Thimmaraja Puram Village, Tuticorin, Tamil Nadu	108/2	4.95
		19/5	2.34
		33/1	1.2
		33/2	1.24
		37/7A	0.27
		37/7B	0.22
		115	8.31
		56/3	0.32
		57/1	1.4
		66/1A	0.3
		66/1B	0.305
		38/3C	0.37
39/3	2.7		

		68/4	2.73
		71/2	1.44
		73/4C	1.42
		76/3	1.91
		79/1A	1.93
		79/2	2.49
		81/4	1.74
		101/3A	2.25
		101/3C	0.88
		106/2	2.79
		99/1	0.21
		107/3	0.37
		270/1	1.65
		144/1	3.04
		145/3	3.68
		171/2	4.35
		68/5	2.85
		81/1	3.21
		78/2	0.73
		174/2	1.68
TOTAL			65.275

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.